

Satellite Mapping to assess requirement of primary schools

3342. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPEMNT be pleased to state:

- (a) whether satellite mapping is being done to assess the requirement of primary and upper primary schools in the country as per the provisions of the Right to Education Act, 2009;
- (b) if so, the details thereof;
- (c) the details of satellite mapping being done in the country at present, State-wise; and
- (d) the time by when the results of the schemes are likely to be attained?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Under the Right of Children to Free and Compulsory Education Act (RTE), 2009 state governments and local authorities are required to establish schools within the area or limits of the neighbourhood as prescribed by them in the State RTE Rules.

The states of Andhra Pradesh, Delhi, Gujarat, Manipur, Mizoram and West Bengal have carried out geo-spatial mapping for determining habitations un-served by schools. Other States like Haryana, Jharkhand, Karnataka, Maharashtra, Rajasthan, Assam and Uttarakhand have also initiated such mapping exercises.

This is an ongoing exercise being undertaken by States as per their requirement.

B.Ed and D.Ed colleges

†3343. SHRI RANJITSINH VIJAYSINH MOHITE PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has taken note of the news-items according to which the fate of nearly 2500-3000 B.Ed and D.Ed colleges in the country is hanging in balance; and

†Original notice of the question was received in Hindi.